

envisages manufacture of 20,000 per annum of synthetic rubber from butadiene and styrene. The total capital cost of the project with all its units of production of different chemicals is estimated at about Rs. 12 crores. Further technical details are still being worked out.

Comforts Survey Committee

621. **Shri S. C. Samanta:** Will the Minister of Works, Housing and Supply be pleased to refer to reply given to Starred Question No. 224 on the 24th July, 1956 and state:

(a) whether Comforts Survey Committee has since submitted its report;

(b) if so, what are its main recommendations; and

(c) the recommendations that have been implemented?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Not yet, Sir. The report, however, is expected to be submitted to Government before the end of this month.

(b) and (c). Do not arise.

War Reparations

622. **Shri Ram Krishan:** Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) the names and nature of things received as war reparation from foreign countries; and

(b) if so, the value of each thing and names of countries thereof?

The Minister of Consumer Industries (Shri Kanungo): (a) and (b). 10,431 items of machine tools valued at Rs. 2.61 crores were received from Germany as war reparations. It has not been possible to ascertain the value of each item separately.

Manufacture of Projectors

623. **Shri Ram Krishan:** Will the Minister of Heavy Industries be pleased to state:

(a) whether the scheme for the manufacture of projectors has been finalised; and

(b) if so, the main features of the scheme?

The Minister of Trade (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

Nangal Fertilizer cum Heavy Water Factory

624. **Shri D. C. Sharma:** Will the Minister of Production be pleased to state how much arable and waste land has been taken possession of for the Nangal Fertilizer cum Heavy Water factory?

The Minister of Production (Shri K. C. Reddy): About 908 acres of arable land and 545 acres of waste land has been taken over so far.

Mineral Survey in Jammu and Kashmir

625. **Shri R. P. Garg:** Will the Minister of Heavy Industries be pleased to state:

(a) whether some Czech experts have conducted mineral survey in Jammu and Kashmir State; and

(b) if so, the main recommendations of the experts?

The Minister of Trade (Shri Karmarkar): (a) and (b). It is understood that a Czech delegation visited Kashmir recently in connection with the establishment of a cement factory there and that the delegation made some recommendations to the Kashmir Government for setting up a 100-ton per day plant to manufacture cement. They also recommended certain sites but have not indicated the final site or sites.

Indian Films in Foreign Countries

626. **Shri Velayudhan:** Will the Minister of Information and Broadcasting be pleased to state:

(a) how many Indian films are being shown outside India in the Western European countries and the Eastern European Republics;

(b) how many Indian films were taken to the Soviet Union and the People's Republic of China so far; and

(c) how many films from India were taken to the U.S.A. so far?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). As there is no control on the export of films, it is not possible to give precise figures of films taken to foreign countries or shown outside India. However, whatever information is available will be collected and placed on the Table of the House.

Pilgrims to Pakistan

627. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the number of Hindu and Sikh pilgrims who have visited their religious places in Pakistan from the 1st

of July to the end of November, 1956; and

(b) to what extent Pakistan Government gave them facilities in their movements?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) During the period from 1st July to 30th November 1956, only one pilgrim party visited West Pakistan and that was for pilgrimage to Gurdwara Sri Nankana Sahib from 16th to 19th November, 1956. 453 persons went for this pilgrimage.

(b) Pakistan authorities made transport arrangements for the pilgrim party and placed no restrictions on their movements in Nankana Sahib.

Atomic Separation Plants

628. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that India would within five years build its own separation plants for atomic materials; and

(b) if so, what will be the cost involved?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) It is perfectly possible, and the matter is under consideration.

(b) The cost will depend on the size of the plant. It would be premature to give the cost.

Wood Work Institutes

629. Shri D. C. Sharma: Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether Government propose to establish Wood Work Institutes in the country either under Extension Centre Schemes or under Small Industries Service Scheme;

(b) if so, how many and where; and

(c) the estimated expenditure thereon and their rated capacity?

The Minister of Consumer Industries (Shri Kanungo): (a) to (c). The Central Government have sanctioned three Extension Centres which have carpentry and wood working sections attached to them. Two more schemes are under consideration. A statement about the schemes sanctioned and under consideration is attached. [See Appendix III, annexure No. 108]. As these are common facility centres of a service nature, their production capacity cannot be assessed.

Development of Village and Khadi Industries

**630. { Shri D. C. Sharma:
Sardar Iqbal Singh:
Sardar Akarpuri:**

Will the Minister of Production be pleased to state:

(a) the amount of loan and subsidy given to the Government of Punjab during 1951-52 to 1955-56 for the development of khadi and village industries; and

(b) whether the amount given has been fully utilized or any amount has lapsed during any of the years referred to above?

The Minister of Production (Shri K. C. Reddy): (a) A statement is laid on the Table of the House. [See Appendix III, annexure No. 109]

(b) Only a sum of Rs. 3,00,500/- sanctioned as grant for the development of the village leather industry during 1955-56 was drawn and partially utilised by the State Government. The other sanctioned amounts lapsed with the close of the financial year but they have since been revalidated for the current year.

Border Incidents

631. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) the number of incidents officially reported so far during the period from the 1st of July, month-wise on the Indo-Pakistan border of the Punjab, Kashmir and Rajasthan;

(b) the nature of the incidents; and

(c) the number of such incidents that have been amicably settled between the two Governments?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) A statement is attached giving information about the number of incidents during the period from 1st July to 31st October 1956 on the Indo-Pakistan border of the Punjab and Rajasthan and those during the period from 1st July to 31st August 1956 on the border of Jammu and Kashmir including the Cease-Fire line. [See Appendix III, annexure No. 110]. Information in regard to Jammu and Kashmir for the month of September and October 1956 has not become available as yet.

(b) and (c). Most of the incidence related to petty thefts and cattle lifting. There were a few cases of a serious nature involving murder and kidnapping of Indian nationals.